

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH**

**CP/CA. No. 158(ND)/2017**

**IN THE MATTER OF:**

<b>M/s Arora Buildwell Pvt. Ltd.</b>	....	<b>APPLICANT / PETITIONER</b>
<b>Deepak Arora And Smt. Neetu Arora</b>		
<b>Vs</b>		
<b>Registrar of Companies</b>	....	<b>RESPONDENT</b>

**SECTION:**

**Under Section 252**

**Order delivered on 06.09.2017**

**Coram:**

**R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)**

**For the APPLICANT / PETITIONER** :- Mr. Gursat Singh, Advocate

**For the RD(NR)Delhi / ROC Delhi** Mr. Manish Raj, Company Prosecutor

**ORDER**

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the joint request of the parties, the matter is posted for hearing on 4<sup>th</sup> October 2017.

*Sd-*

**(DEEPA KRISHAN)  
MEMBER (TECHNICAL)**

*Sd-*

**(R. VARADHARAJAN)  
MEMBER (JUDICIAL)**